

Quarterly Progress Report on Frauds of Rs. 1.00 lakh & above

(Vide Paragraph 4.2)

Name of the NBFC: _____

Statement for quarter ended _____

Part A: Summary information

		Number	Amount involved (Rs. In lakh)
1.	Cases outstanding		
2.	Cases where there is no progress (furnish case-wise details as per format at Part B below)		
3.	Cases where there is progress (furnish case-wise details as per format at Part C below)		

Part – B: Details of cases where there is no progress

No.	Name of branch	Fraud No.	Name of party/account	Amount (Rs. in lakh)

Part – C: Case-wise details of progress

Name of party/account: _____

Name of branch/office: _____

Amount involved
(Rs in lakh) _____

Fraud No : _____

1.	Date of first reporting	<input type="text"/>
2.a	Date of filing recovery suit with DRT/Others	<input type="text"/>
b	Present position	<input type="text"/>
3.	Recoveries made up to the end of the last quarter (Rs. in lakh)	<input type="text"/>
4.	Recoveries made during the quarter (Rs. In lakh)	<input type="text"/>
	a) From party/parties concerned	<input type="text"/>
	b) From insurance	<input type="text"/>
	c) From other sources	<input type="text"/>
5.	Total recoveries (3+4) (Rs. in lakh)	<input type="text"/>
6.	Loss to the NBFC (Rs in lakh)	<input type="text"/>
7.	Provision held (Rs in lakh)	<input type="text"/>
8.	Amount written off (Rs in lakh)	<input type="text"/>
9.	a) Date of reporting case to Police	<input type="text"/>
	b) Date of completion of Police investigation	<input type="text"/>
	c) Date of submission of investigation report by Police	<input type="text"/>

10. Details of staff-side action

No.	Name	Desgn.	Whether suspended/Dt. of suspension	Date of issue of charge sheet	Date of commencement of domestic inquiry	Date of completion of inquiry	Date of issue of final orders	Punishment awarded	Details of prosecution /conviction/ acquittal, etc.
1.									
2.									
3.									
4.									

11. Other developments

12. Whether case closed during the quarter

Yes/No

13. Date of closure: